

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 295/2006

Date of order: 16.12.2009

CORAM:

**HON'BLE DR. K.S. SUGATHAN, ADMINISTRATIVE MEMBER
HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER**

Diwan Chand S/o Shri Ram Chand, aged about 57 years, resident of Village & Post – Noorpura Dhani, Tehsil Sadul Sahar, District Sriganganagar (Raj.) last employed on the post of GDS EDMC at Alipura under Superintendent of Post Office, Sriganganagar (Raj.).

...Applicant.
Mr. B. Khan, counsel for applicant.

VERSUS



1. Union of India through Secretary to Government of India, Ministry of Post & Communication, Department of Post, Dak Bhawan, New Delhi.
2. Post Master General, Rajasthan Western Region, Jodhpur (Raj.).
3. Superintendent of Post Office, Sriganganagar Division, Sriganganagar (Raj.).
4. Sub Division Inspector, Dakgarh, Sriganganagar (Raj.).

... Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER

(Per Hon'ble Dr. K.S. Sugathan, Administrative Member)

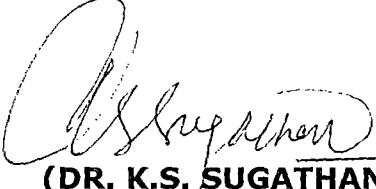
When the matter came up for hearing, Mr. B. Khan, learned counsel appearing on behalf of the applicant, submitted that the applicant is ready to submit a Revision Petition before

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the Revisional Authority within the next two weeks and if a direction is given that the Revision Petition which he will be submitting would be decided within the stipulated period of time by the respondents, he will be satisfied.

2. Considering the aforesaid submission of the learned counsel for the applicant, this Original Application is disposed of with the direction to the respondents to consider the Revision Petition which shall be filed by the applicant within a period of four weeks from today. The Revision Petition so submitted shall be considered and disposed of within a period of two months from the date of receipt of the Revision Petition. No order as to costs.


(DR. K.B. SURESH)
JUDICIAL MEMBER


(DR. K.S. SUGATHAN)
ADMINISTRATIVE MEMBER

nlk

PL Copy
on 8/11
2015

Part II and III destroyed
in my presence on 8/11/15
under the supervision of
section officer () as per
order dated 07/07/15

Section officer ()